

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated : 31st October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers Association & Anr.Appellant(s)
Vs.**

West Bengal Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Aamir Zafar Khan for
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.01.2018.**

**(I.J. Kapoor)
Technical Member**
ts/ss

**(Justice Ranjana P. Desai)
Chairperson**